

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
CP NO. 92/2016
RT NO.01/2017**

Indian Acrylics Ltd.

...Petitioner.

Versus

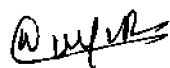
KSM Spinning Mills Ltd.

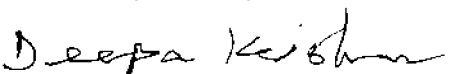
...Respondent

Present: Mr. B D Sharma, Authorised representative for
Petitioner.
None for respondent.

As per office report, service of notice sent to the respondent by Speed Post, on two different addresses, has been effected. Track reports of the notices sent by Speed Posts are also attached. There being no representation, the respondent is proceeded against ex-parte. Learned counsel for the petitioner is also directed to file two extra set of the Paper Book at least one week before the date fixed.

Matter adjourned to 21.02.2017 for arguments.


(Justice R.P. Nagrah)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

January 24, 2017
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